

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 413  
(To be answered on the 15<sup>th</sup> December 2016)

**CHARGES FOR LUGGAGE**

\*413. **ADV. M. UDHAYAKUMAR**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) The permissible baggage allowance by various airlines, operating within the country;
- (b) Whether the Government is aware that airlines are charging exorbitant rates for excess baggage and if so, the reaction of the Government thereto;
- (c) The mechanism in place to measure weight of luggage within the airport complex; and
- (d) Whether the Airports Authority of India (AAI) and private operators propose to install weighing machines outside the entry gate of all airport so as to enable passengers to measure the luggage, if so, the details thereof?

**ANSWER**

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Ashok Gajapathi Raju Pusapati)

---

(a) to (d):- A statement is the laid on the table of the House.

\*\*\*\*\*

**STATEMENT IN RESPECT OF LOK SABHA STARRED QUESTION NO. 413 "CHARGES FOR LUGGAGE". TO BE ANSWERED ON 15.12.2016.**

**(a): All private Scheduled Airlines including Airline Allied Services Limited (A wholly owned Subsidiary of Air India Limited) provides free check-in-baggage allowance of 15 kg following guidelines of Air Transport Circular 02 of 2016 issued by Directorate General of Civil Aviation (DGCA) on domestic flights. Air India provides free baggage allowance of 25 kgs. on domestic flights.**

**(b): The charges for excess baggage levied by airlines are displayed on their respective website. The airline remain compliant to the tariff regulation so far as the charges levied do no exceeds the charges displayed on their respective website.**

**(c): Weighing scales are available at check-in counters at airports.**

**(d): At present there is no such proposal of installing weighing machines outside the entry gate of all airports.**

\*\*\*\*\*